

CBI Vs. Colonel Ajay Kumar Singh & Ors.
RC No. 09(A)/2017/AC-III, New Delhi

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020, 322/RG/DHC/ 2020 dated 15.08.2020 and 417/RG/DHC/2020 dated 27.08.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with IO Sh. Suresh Kumar and Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Naveen Malhotra, Ld. Counsel for accused B. Ramachandhiran (A-5).

08.09.2020 (At 12:00 PM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with IO Sh. Suresh Kumar and Sh. Avnish Kumar, Pairvi Officer for CBI.

Sh. Naveen Malhotra, Ld. Counsel for accused B. Ramachandhiran (A-5).

The matter was proceeding at the stage of arguments on the pending application(s) in terms of order dated 07.01.2020.

It is informed by the Reader of this Court that court notice has been duly served upon the accused.

Ld. Counsel for the accused requests that physical hearing in the Court be given to him, as he wants to address detailed arguments on the application moved by IO qua (A-5) to give his voice sample. Not opposed by Ld. PP for CBI. The request is allowed in the interest of justice.

In these circumstances, put up for arguments on the above application of prosecution as well as another application of

accused as well, which is stated to be pending on **26.09.2020 at 11:00 AM.**

The accused along with his counsel shall appear in Court No. 602, Rouse Avenue District Court, New Delhi on the above said date and time.


Reader is directed to ensure that all necessary steps have been taken for smooth functioning of the court work on the NDOH.

IO be summoned for the next date of hearing.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.


(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/08.09.2020